THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) According to information received from the Government of West Bengal, in the night of April i, 1970 some extremist/students of the Regional Engineering College, Durgapur and some outsiders attacked another group of students, with iron rods, lathis, crackers, pipe guns etc. On the request of the Principal of the College the police entered the college compound and in the course of the

(b) A case has been registered at police station Durgapur and is being investigated. Twelve students have been arrested so far.

search recovered one country-made pipe gun,

twelve crackers and three acid bulbs.

CHARGES AGAINST GOVERNMENT OF NAGALAND

380. SHRI A. D. MANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of Assam have submitted a memorandum to the Prime Minister charging the Govern ment of Nagaland of using its armed police in an illegal and unauthorised manner for activities inside Assam ; and

(b) if so, what is the reaction of thg Central Government to the memorandum y

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) A communication has recently been received from the Assam Government in which they have referred to various encroachments by the Nagaland Armed Police into the territories within Assam. Instructions were issued to the effect that both the Governments should withdraw their armed police from the disputed area and also refrain from exercising jurisdiction beyond the existing inter-State boundary.

RESIGNATIONS BY SCHOOL TEACHERS IN WEST BENGAL

381. DR. DEBIPRASAD CHATTO-PADHYAYA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleaaed to state : (a) the number of Head Masters, Head Mistresses and Assistant Teachers who resigned in the different Government and Government aided schools in West Bengal between the period February, 1969 and March, 1970 ; and

(b) whether Government have any proposal under their consideration for reinstating those teachers ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b) The required information is being collected from the Government of West Bengal and will be laid on the Table of the Sabha as soon as possible.

RESIGNATION BY FORMER PRESIDENT OF SECONDARY EDUCATION, WEST BENGAL

382. DR. DEBIPRASAD CHATTO-PADHYAYA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the reasons for the resignation of Shrijyotsna Mallik, the former President of the Board of Secondary Education West Bengal;

(b) whether it is a fact that Shri Mallick had serious differences of opinion regarding policy and administration of the Board with the then Education Minister of West Bengal ; and

(c) whether Government propose to define the relationship between the State Education Ministry and the Board of Secondary Education ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) to (cj The required information is being collected from the Government of West Bengal and will be laid on the Table of the Sabha as soon as possible.

;'REGIONAL RESEARCH LABORATORY, HYDERABAD

383. DR. BHAI MAHAVIR : SHRI LAL K. ADVANI :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state .

(a) whether it is a fact that the Regional Research Laboratory, Hyderabad had

not adopted and forwarded its budget so far because its executive council has not met for a ong time ; :

(b) whethe Dr. S. Bhagavantam, Chairman of the (ouncil, has complained the a meeting could not be called because of the non-()-operative attitude of the Director, Dr G. S. Sidhu ; and

(c) if so, hat step the Government are taking in the matter ?

THE MIN STER OF EDUCATION AND YOU H SERVICES (PROF. V.K. R. V. R 4O) : (a) The Laboratory has submitted its budget proposals. How ever, these have not been scrutinised and recommended by the Executive Council of the Labor tory as no meeting has been convened since October, 1968. Nevertheless, tintative provisions toward Pay and Allo vances of the staff for the year 1970-71 have been communicated to the Labor tory.

(b) Dr. S. Blagavantam, Chairman Executive Council, Regional Research Laboratory, lyderabad has intimated that he has fai ed in his efforts to persuade the Director o the Laboratory to convene a meeting of the Executive council.

(c) The matter is under consideration.

CHANGES IN COMPOSITION OF SUPREME COURT

384. SHRI SWAISINGH SISODIA : SHRI K. CHANDRASEKHA-RAN :

SHRI LOKANATH MISRA :

• Will the Min ister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to bring about some changes in the composition of th Supreme Court and the High Courts; in 1

(b) if so, the details in this regard and the readons therefor ?

THE MIVISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

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(b) Does notarise.

FUTURE MANAGEMENT OF GANDHI DARSHAN EXHIBITION

385. SHRI PRANAB KUMAR MU-KHERJEE : Will the Minister of EDUCATION AND YOUTH SERVI-CES be pleased to state :

(a) whether the Prime Minister, in her capacity as Chairman of the N. C. G. C., has appointed any Committee of Review of recommend on the future management of the Gandhi Darshan Exhibition;

(b) whether Shri S. K. De, Secretary of Gandhi Darshan, has presented a detailed note on the subject to this Review Committee or to any other body of N.C.G.C. ; and

(c) if so, whether a copy of this note of Shri De (partially reported in the Gujarati newspapers) will be placed on the Table of the House.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (a) Yes, Sir.

(b) It is understood from the Member Secretary of the Sub-Committee for Gandhi Darshan that Shri De had circulated. a note in his individual capacity.

(c) A copy of Shri De's note is attached [See Appendix LXXII, Annexure No. 12].

RESTAURANT AT PALAM AIRPORT

386. SHRI BANKA BEHARY DAS : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any party has been allowed to open a restaurant at the Palam Airport to cater for Air India without inviting any tender;

(b) if so, the reasons therefor ;

(c) what are the terms, including rent of the premises alloted to that party ; and

(d) whether those terms are being adhered to by the caterer ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) After calling for tenders